

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 237 of 2013

Dated : 4th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Transtem Green Power Pvt. Ltd. & Anr. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Ors ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Arvind Kumar Gupta
Mr. Anshul Aggarwal

Counsel for the Respondent(s) : Mr. Bipin Gupta for R-2 to R-4

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**